

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3149

ANSWERED ON:21.03.2007

INCREASE OF ROYALTY ON COAL

Acharia Shri Basudeb;Mahtab Shri Bhartruhari;Murmu Shri Hemlal;Oram Shri Jual;Saradgi Shri Iqbal Ahmed;Shakya Shri Raghuraj Singh;Singh Shri Uday;Vallabbhaneni Shri Balashowry

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government proposes to revise the royalty rates on coal as reported in the Times of India dated 14.02.2007;
- (b) if so, the details thereof including the formula applicable to determine the royalty rates on coal;
- (c) the additional revenue likely to be fetched by the Coal producing States,State-wise;
- (d) the impact of the increased royalty rates on other sectors like power,cement and steel prices etc.; and
- (e) the time by which the revised royalty rates are likely to be applicable?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

(a) to (e) Ministry of Coal constituted a Committee under the Chairmanship of the Additional Secretary (Coal) to examine the issue of revision of royalty rates on coal. The Committee ascertained the viewpoints of all stake holders including State Governments. After detailed deliberations with all stake holders the Committee submitted its report. The Report is under consideration of the Government and a decision will be taken shortly.